

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)**

Appeal No. 110 of 2011

Dated: 24th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Awadh Wood Products ...Appellant(s)

Versus

U.P.P.C.L. & Ors.Respondent(s)

Counsel for the Appellant (s): Mr. Arvind Kumar
Mr. Anuj Kumar

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani

ORDER

The learned counsel for the appellant seeks some more time to file the written notes.

Post the mater for further hearing on **09.02.2012 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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